

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

STARRED QUESTION NO.287

TO BE ANSWERED ON THE 4TH AUGUST, 2017

INDO-FRENCH RAFALE DEAL

*287. SHRI HARI OM PANDAY:
DR. RATNA DE (NAG):

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether there has been technical flaw in the Indo-French Rafale deal causing delay in getting the aforesaid aircraft;
- (b) if so, the details thereof along with the details of the amendments incorporated in the new deal and if not, the reasons for the delay;
- (c) whether any bidding process was followed by the Government in the said deal, if so, the details thereof and if not, the reasons therefor;
- (d) the reasons for not opting any other international companies providing the same or advanced type of aircraft; and
- (e) the details of the mechanism put in place for getting the entire fleet of the aforesaid aircraft?

A N S W E R

MINISTER OF DEFENCE

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(SHRI ARUN JAITLEY)

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(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 287 FOR ANSWER ON 4.8.2017

A request For Proposal (RFP) for procurement of 126 Medium Multi-Role Combat Aircraft (MMRCA) was issued under 'Buy Global' category to various foreign vendors on 28.08.2007. Of the six proposals received in response to the RFP, the proposals of M/s. Dassault Aviation for the Rafale aircraft and M/s. EADS, Germany, for the Eurofighter Typhoon aircraft were found to be technically compliant. The proposal of M/s. Dassault Aviation had the lowest cost.

2. Government decided to procure 36 Rafale aircraft to meet the critical operational necessity of fighter aircraft in the Indian Air Force. An Inter-Governmental Agreement for the procurement of the 36 Rafale aircraft was signed with the French Government on 23.09.2016. The delivery of the aircraft will commence from September 2019 and will be completed by April 2022. There is no anticipation of any delay in the scheduled delivery of the aircraft.

3. Procurement for the further requirements of fighter aircraft for the IAF will be pursued through the extant procurement procedures.
